

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 6080/2014

THAKUR PRASAD PANDEY TRUST

Petitioner(s)

VERSUS

SANKATHA PRASAD & ORS.

Respondent(s)

IA No. 22561/2020 - APPLICATION FOR SUBSTITUTION

IA No. 22565/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.

IA No. 22567/2020 - EXEMPTION FROM FILING O.T.

Date : 04-05-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Ankur Yadav, AOR
Mr. Prithvi Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Sushant K. Yadav, Adv.

For Respondent(s)

Ms. Namita Choudhary, AOR
Mr. Kushagra Sinha, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Two weeks time, is granted to learned counsel for the petitioner, to take fresh steps and file fresh particulars, to serve proposed respondent nos. 5(1) to 5(5), as process could not be served with remarks "insufficient address". In addition, as prayed dasti notice be issued through concerned Trial Court, particulars of which shall be furnished within above mentioned period.

List again on 02.08.2022.

S.P.S. LALER
Registrar